

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

124/252/ND/2018

In the matter of :

Arham Infrastructure (P) Limited

....PETITIONER

SECTION :

Under Section 252

Order delivered on 07.6.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /applicant : *Ms. Richa, Dhamija, Co. Secy.*

For the Respondent/Corporate Debtor : -

For the Intervener :

ORDER

At the request of the Ld. Counsel for the Appellant, the matter is adjourned to 02.7.2018.

— Sd —

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit